

ANNEXURE - IV

NATIONAL COMPANY LAW TRIBUNAL
_____ BENCH

MENTIONING SLIP

Date: _____

CP/CA/IA No.: ____ of ____

Petitioner/ Applicant

Versus

Respondent

It is respectfully submitted: -

1. That the above-mentioned matter is pending in scrutiny/listed before this Hon'ble Bench on _____
2. The present mentioning is being made for:

It is, therefore, most respectfully prayed that this Hon'ble Bench may kindly permit mentioning of the matter; and pass appropriate directions for _____.

**[Name of Counsel / Party/Authorised Representative]
[Enrolment Number]
[Contact Details]**

Remarks of Court Master:-

Signature of Court Master